

**Concession Tickets by IA**

542. SHRI RAM KRIPAL YADAV : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Indian Airlines provide air tickets at concessional rates;
- (b) if so, the criteria laid down for the same; and
- (c) the year-wise amount of concession provided

during the last three years ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) Yes, Sir. The details of special fares given at present have been shown in the enclosed statement.

(c) The value of various concessions given is not quantified by Indian Airlines.

**STATEMENT****Special Fares - Domestic**

1. Armed Forces Discount	50% Discount on fare.
2. Personnel of General Reserved Engineering Force	50% Discount on fare.
3. War Disabled Persons	50% Discount on fare.
4. Ex-Armed Forces Personnel who are recipient of Bravery Award (Level I & II)	50% Discount on fare.
5. Discount to War Widows	50% Discount on fare.
6. Student Discount (Domestic)	50% Discount on fare.
7. Teacher's Discount	50% Discount on fare, while accompanying group of ten students.
8. Youth Discount	25% Discount on Domestic Dollar Tariff.
9. Blind Persons Discount	50% Discount on fare.
10. Cancer Patient Discount	50% Discount on fare.
11. Invalid Passengers on Stretcher	50% to 60% concession depending upon the type of aircraft and the number of seats (between 6 to 9) removed to accommodate the stretcher.
12. Family Discount on sectors to Port Blair	Discount of Rs. 50/- each for two members of a family.
13. Tour Conductor's Discount	50% discount for a group of 10 to 14 passengers and 100% discount for a group of 15 passengers or more.
14. Senior Citizens Discount	50% Discount on fare.
15. Concession to Sports Persons	25% discount on fare to sports persons hailing from the States in the North Eastern Region.
16. South India Excursion Fare	30% discount on domestic Dollar tariff.
17. Ship Crew Discount (Individual)	25% discount on domestic Dollar tariff.
18. Airlines/IATA Employees discount	50% discount on domestic Dollar tariff.
19. India Wonder Fare	Fare : US\$ 200 each for travel within any of the four groups of Stations in Northern/Western/Southern/Eastern Regions. Fare : US\$ 300 for travel in the group of Stations in Southern and Eastern Region with an itinerary including Port Blair.

**Special Fares - International**

1. Student Concession (International)	25% concession on fare on International sectors within South Asian Sub-continent.
2. Special fare for staff of Indian Missions	40% concession on normal International fare.

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| 3. Special fare for Gorkha Defence Personnel on Indo Nepal sectors.             | 40% concession on normal Rupee fare.   |
| 4. Common Interest Group Concession   | 10% concession on normal Economy Class fare on International sectors and connecting domestic services.                               |
| 5. Ship Crew Discount (Group)   | 44-45% Concession on normal International fare and in conjunction with domestic US Dollar fares. (Depending upon country of travel). |
| 6. Excursion fare within SAARC countries.                                       |  |
| (i) Individual  | 20% concession on normal International sector fare.  |
| (ii) Group  | 30% concession on normal International sector fare.  |
| 7. Group Excursion fares within SAARC countries for selling outside the region. | 30% concession on normal International sector fare.  |
| 8. Free/Reduced fare for GSA employees.   | Two free and two 90% concessional ticket per year to Indian Airlines General Sales Agents at International Stations.                 |

#### Shortage of Aircrafts

543. SHRI TARA SINGH :  
SHRI PHOOL CHAND VERMA :  
SHRI K.V.R. CHOWDARY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is a shortage of aircraft in the fleet of Air India and Indian Airlines;

(b) whether these airlines are unable to carry passengers due to the shortage of aircraft;

(c) if so, whether the Government have considered to purchase new aircraft;

(d) if so, the names of the countries from which the aircraft are proposed to be purchased and the price of the new aircraft alongwith the time by which these new aircraft are likely to be purchased;

(e) the total allocations made for the purchase of aircraft; and

(f) how the Government propose to mop up funds for the purchase of new aircraft ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) to (f) Air India and Indian Airlines have adequate number of aircraft at present to carry out the existing scheduled operations.

#### Child Labour

544. SHRI CHITTA BASU : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have since formulated any welfare scheme for the child labour;

(b) if so, the details of the scheme and the implementation machinery thereof; and

(c) the details of the funding arrangements for the implementation of the scheme ?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (c) National Child Labour Projects (NCLPs) are under implementation in child labour endemic States. A major activity undertaken under the NCLP is the establishment of special schools to provide non-formal education, vocational training, supplementary nutrition etc., to children withdrawn from employment. The programme for elimination of child labour has received further attention after the announcement made on 15.8.94 by the Prime Minister for elimination of child labour from hazardous employments by 2000 A.D.

As on date, funds have been released to 70 National Child Labour Projects to cover 1.36 lakh children under more than 2,200 special schools. The National Child Labour Projects are fully funded by the Government of India and are implemented through district level project societies headed by the District Collectors. These special schools are run mostly by the non-governmental and voluntary organisations.

[Translation]

#### Group Insurances Scheme for Beedi Worker

545. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of LABOUR be pleased to state :

(a) whether its Government propose to propolarise the concept of group insurance scheme amongst the beedi workers;

(b) if so, the details thereof;

(c) whether with a view to facilitating extention of Group Insurance Scheme to beedi industry a workshop organised by his Ministry and the Life Insurance Corporation jointly was held in New Delhi sometime ago;

(d) if so, the details of the participants in the workshop and the important suggestions made thereat;